

Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.94/2020 in O.A. No.1657/2020

This the 14th day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Syed Sajid Ali S/o Late Syed Mahmud Ali, Ex. Dy. SP. CBI Academy Ghaziabad (U.P.) HQ CBI/Head Office New Delhi R/o 200 HIG Aruodaya Apartments, F Block Vikashpuri New Delhi Aged about 65 years 10 months)

...Applicant

(Applicant in person)

Versus

1. Union of India
Through
The Secretary (P)
Government of India
Ministry of Personnel, Public
Grievances and Pensions
Departments of Personnel and Training
North Block, New Delhi-110001.

2. The Director Central Bureau of Investigation 5-B, CGO Complex, Lodhi Road, New Delhi-110003.

-Respondents

(through Shri Hanu Bhaskar)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

We heard the applicant, who argued his case in person, and Mr. Hanu Bhaskar, learned counsel for the respondents.

- 2. In the OA, we considered each and every aspect of the relief. In fact, we left it open to the applicant to make a representation about the period of suspension.
- 3. We do not find any merit in the RA and the same is accordingly dismissed. However, we stipulate four weeks time from today for disposal of the representation of the applicant in this behalf. There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy)
Chairman

cc/lg/ankit/dsn